

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/340(KB)2022
IA(I.B.C)/316(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS MANISH KUMAR (PERSONAL GUARANTOR OF ARYAVRAT TRADING PVT LTD)
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Tripti Agarwal] For the Resolution Professional

Mr. Dripto Majumdar, Adv.] For Manish Kumar (Personal Guarantor)

Mr. Sumit Biswas, Adv.]

Ms. Rajshree Biswas, Adv.]

Mr. Chandan Mohata, Adv.]

ORDER

1. Ld. Authorised Representative/Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **25.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.